

**U.N. Special Fund**

1570. { Shri P. C. Borooah:  
Shri Maheswar Naik:  
Shri Vishwa Nath Pandey:

Will the Minister of **Finance** be pleased to state:

(a) whether the Director of United Nations Special Fund visited India recently; and

(b) if so, the places he visited in India and the particular issues discussed with him during the visit?

**The Minister of Finance (Shri T. T. Krishnamachari)** (a) and (b). Mr. Myer Cohen, Director of the Bureau of Operations of the United Nations Special Fund was in India from the 28th February to 11th March 1964. His programme, which was arranged by the Resident Representative of the United Nations Technical Assistance Board in New Delhi, included visits to the Special Fund assisted projects in Calcutta, Bombay and Poona for the purpose of observing the progress made by those projects. He also had discussions in New Delhi with the officials of the concerned Ministries about the projects already under implementation with the assistance of the Special Fund and, in a general way, about future projects for Special Fund financing. The discussions were of a general and exploratory nature.

**Rehabilitation of Goldsmiths in Delhi**

1571. { Shri Ram Harkh Yadav:  
Shri Yamuna Prasad Mandal:

Will the Minister of **Finance** be pleased to state:

(a) the measures adopted by Government for the rehabilitation of Goldsmiths in Delhi; and

(b) whether these facilities are available to all the Goldsmiths in other parts of the country?

**The Minister of Finance (Shri T. T. Krishnamachari)**: (a) The Delhi Administration has adopted the following measures:—

(i) Special consideration in the matter of admission and award of freeships is given to children of displaced goldsmiths in recognised Basic, Middle, High and Higher Secondary Schools.

(ii) Certain seats have been earmarked for displaced goldsmiths for training in Polytechnics and Industrial Training Institutes. Scholarships are also to be paid to them.

(iii) Priority and relaxation in age-limit have been accorded to displaced goldsmiths in recruitment to Government service.

(iv) Loan assistance is admissible to displaced goldsmiths for settlement in industry or other productive purpose.

(b) Similar facilities are generally available in other parts of the country. The Government of India have communicated to all State Governments and administrations of Union territories the outline of a scheme on these lines. The details are, however, left to their discretion.

**Slum Clearance in Rajasthan**

1572. { Shri Dhuleshwar Meena:  
Shri Ramachandra Ulaka:

Will the Minister of **Works, Housing and Rehabilitation** be pleased to state the amount allotted for slum clearance in Rajasthan during 1963-64?

**The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna)**: Rs. 2.00 lakhs.—Rs. 1.50 lakhs as Central assistance and Rs. 0.50 lakh by the Government of Rajasthan.